

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. I.A. 2303/2022 IN C.P.(IB)-3691(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Segan Consultancy Services Pvt Ltd
V/s.
Poets Lovers And Lunatics Motion
Pictures Pvt Ltd.

Appearance

For CS : CS Nithish Bangera is present through VC.

For RP : Devarajan Raman for RP is present through VC.

For Resolution Applicant: Mr. Amir Arsiwala.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.2303/2022

This application is for approval of resolution plan. Ld. Counsel for the RP requested that in view of pending I.A.s, outcome of which will have bearing on the Resolution Plan, hearing of this application be deferred. At his request, list on **13.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

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